

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2691
TO BE ANSWERED ON 04.08.2021**

ELIMINATION OF UNMANNED LEVEL CROSSINGS IN TELANGANA

2691. SHRI BANDI SANJAY KUMAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is committed to eliminate manned level crossings across the country and if so, the details of manned level crossings removed in the state of Telangana during the last seven years, year-wise;**
- (b) whether the State Governments are supportive with matching grants, if any, while constructing RUBs/ ROBs on railway tracks, if not, the reasons therefor;**
- (c) whether one of the level crossings in Karimnagar constituency has been long pending; and**
- (d) if so, the reasons for not removing the same?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2691 BY SHRI BANDI SANJAY KUMAR TO BE ANSWERED IN LOK SABHA ON 04.08.2021 REGARDING ELIMINATION OF UNMANNED LEVEL CROSSINGS IN TELANGANA

(a): Yes, Sir. Government is focusing on elimination of Manned Level Crossings (LCs) in phase manner wherever feasible by providing Road Over Bridge/Road Under Bridge (ROB/RUB)/diversion roads etc. Year-wise details of manned LCs eliminated in Telangana State during last 7 years is as under:

Year	No. of manned LCs eliminated
2014-15	06
2015-16	06
2016-17	12
2017-18	12
2018-19	18
2019-20	33
2020-21	29

(b): Yes, Sir. State Government is supportive to the extent of fund availability. Proposals for ROB/RUBs on cost sharing basis are considered if they qualify for sanction (Train Vehicle Unit (TVU) > 1 lakh or within busy yard) only after commitment of State Government to share the cost 50:50. Railways have been regularly advising Govt. of Telangana to propose ROB/RUBs at LCs which qualify for elimination on cost sharing basis. Out of the LCs proposed by Railway, Govt. of Telangana has given consent for cost sharing for some of the LCs during last 3 years with details as under:

Year	No. of LCs advised by Railway	No. of LCs for which consent given by Government of Telangana
2019-20	75	25
2020-21	78	23
2021-22	69	16

(c) & (d): LC No. 18(T) in Karimnagar constituency at km 35/5-6 on Peddapalli-Nizamabad section, having TVU 116799 was proposed by Government of Telangana for construction of 4 lane ROB at a cost of ₹102.54 crore. However, as per policy, railway could share the cost of 2 lane ROB. After several rounds of discussion & correspondence, Telangana Government has now given consent on 11.07.2021 to bear extra cost restricting railway share to 2 lane only. Accordingly further processing of ROB has been taken up by Railway.
